

Technical Assistance Database: Activity Details

Title:	WIPO-India Training Course on Patent Search and Examination in Electronic and Communication Fields for ASPAC Countries
Description:	The main objective of the training course is to enhance technical skills and knowledge of patent examiners from the ASPAC region through the use of online patent search engines and to equip patent examiners with new patent examination techniques for better assessment of patent applications mainly in in electronic and communication fields. At the end of the training course, participants will be able to search and examine inventions using online tools which are available to the public, and to assess novelty and inventive steps in regard to inventions in Electronic and Communication Fields.
Type:	Workshop
IP Subject Area:	Industrial Property
WIPO Sector:	Professional Development Program
Date From:	22/10/2018 - 26/10/2018
Venue City:	Nagpur
Venue/Host Country:	India
Activity held in Language:	English

Beneficiary / Participant Countries

Country Name	No. of Members / Participants
Indonesia	2
Malaysia	2
Oman	1
Republic of Korea	1
Sri Lanka	2
Total Number of Participants: 8	

20. WIPO-India Training Course on Patent Search and Examination for Asian Countries

Introduction	This training course is organized by WIPO in cooperation with the Rajiv Gandhi National Institute of Intellectual Property Management (RGNIPM) for the benefit of patent examiners from the Asia and Pacific (ASPAC) region.
Why the course is offered	The course is offered to enhance the technical skills and knowledge of patent examiners from the ASPAC region in the use of online patent search engines and to equip patent examiners with new patent examination techniques for better assessment of patent applications in a defined field of technology. At the end of the course, participants will be able to search and examine inventions in a defined patent field using publicly available online tools, and to assess novelty and inventive step in regard to inventions in a defined patent field.
Program highlights	• Patent examination procedure in India • Patent Cooperation Treaty (PCT) • International Patent Classification and exercises • Introduction to patent searching techniques • Assessment of novelty (exercise) • Assessment of novelty in the field of biotechnology • Assessment of inventive step (exercise) • Assessment of inventive step in the field of biotechnology • Assessment of industrial application (exercise) • Assessment of industrial application in the field of biotechnology • Assessment of unity of invention (exercise)
Language of training	English
Who should enroll	Patent examiners from the ASPAC region
DL course required	DL-301 Patents – register at https://welc.wipo.int
Venue and date (duration)	India, one week, October 2018
Deadline for registration	For updates, please check the WIPO Academy website: www.wipo.int/academy/en/courses/professional_training